GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO. : 921 (TO BE ANSWERED ON THE 27th June 2019)

LAND ASSETS OF AAI

921. SHRIMATI RAKSHA NIKHIL KHADSE

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Airports Authority of India (AAI) proposes to manage large number of airports across the country by identifying best potential of their own land assets to improve the revenue stream, bringing better control and monitoring of its costs; and (b) if so, the details thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) & (b): Yes, Sir. In order to enhance the non-aeronautical revenue potential of its land assets and to further improve the passenger facilities and convenience at its airports, the Airport Authority of India (AAI) is in the process of monetization of its city-side land by developing training centers, workshops, hotels, restaurants and rest rooms, warehouses, cargo complex etc. to the extent permitted under the provisions of AAI Act.
